

प्रेषक,

जिलाधिकारी, मेरठ /
मा० एन०जी०टी० न्यायालय द्वारा
गठित समिति में नामित सदस्य।

सेवा में,

रजिस्ट्रार जनरल,
मा० राष्ट्रीय हरित अधिकरण,
नई दिल्ली।

संख्या: 429⁴/एन०जी०टी०-ओ०ए०-238 / 2024

दिनांक: 19-09-2024

विषयक: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 238 / 2024 में पारित आदेश दिनांक 9-8-2024 के अनुपालन के सम्बन्ध में।

महोदय,

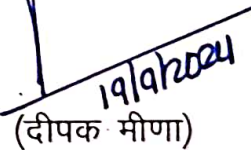
कृपया अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 238 / 2024 में पारित आदेश दिनांक 9-8-2024 के अनुपालन में, मा० एन०जी०टी० न्यायालय द्वारा गठित जॉच समिति की रिपोर्ट, प्रकरण में सुनवाई के लिए निर्धारित आगामी तिथि 20-9-2024 से पूर्व मा० एन०जी०टी० न्यायालय में प्रस्तुत की जानी है।

इस सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 238 / 2024 में पारित आदेश दिनांक 9-8-2024 के अनुपालन में जॉच समिति के सदस्यों से विचार विमर्श कर अन्तरित आख्या तैयार की गयी है, जो पत्र के साथ संलग्न कर प्रेषित की जा रही है।

आपसे अनुरोध है कि अन्तरिम आख्या मा० एन०जी०टी० न्यायालय के संज्ञान में लाने का कष्ट करें।

संलग्न-उपरोक्तानुसार।

भवदीय,


(दीपक मीणा)

जिलाधिकारी, मेरठ /

मा० एन०जी०टी० न्यायालय द्वारा
गठित समिति में नामित सदस्य।

Original Application No. 238/2024 filed in Hon'ble National Green Tribunal; New Delhi is pending. Orders dated 09.08.2024 have been passed by the Hon'ble Court in the said case and the date 20.09.2024 is fixed for the next hearing in the said case and the report has been required to be made available to the Hon'ble Court 01 week before the scheduled date. The main part of the order dated 09.08.2024 passed by the Hon'ble Court is as follows:

"....10- Hence, we form a joint committee comprising of (i) the Director, Forest Survey of India, (ii) Senior scientist not below the rank of the joint secretary, MoEF&cc, (iii) the chief Secretary, State of UP or his representative and (iv) the District Magistrate, Meerut, Who will act as the coordinating agency..."

DM Meerut/ Coordinating Member of committee wrote Letter No. 677/NGT/35-45 dated 17.08.2024 to Chief Staff Officer Hon'ble Chief Secretary, Uttar Pradesh Government, Lucknow; letter No. 676/NGT/35-45 dated 17.08.2024 to Secretary, Forest Environment and Climate Change Government of India, New Delhi for nominating a Senior scientist not below the rank of the joint secretary and letter No. 675/NGT/35-45 dated 17.08.2024 to Director, Forest Survey of India, Dehradun for on-site inspection / visit in compliance with the order of Hon'ble NGT Court dated 09.08.2024.

The Chief Secretary, Uttar Pradesh Government, Lucknow authorized the Additional Chief Secretary, Environment, Forest and Climate Change, Uttar Pradesh Government on his behalf.

Shri Sunamanikeretta, Scientist "G" was nominated by Secretary MOEF&CC / Assistant Commissioner (Forestry) MOEF&CC Letter No. F.No. 10-25/2024-ROHQ dated 27th August 2024. But due to certain reasons, Shri Raghu Kumarkodali, Scientist "G" was nominated as Committee member in his place by letter no F.No. 10- 25/2024-ROHQ dated 3th September 2024.



Taking immediate action in line with the above decision of the Hon'ble NGT Court, the committee's on-site inspection was proposed on 02 and 03 September 2024, but due to certain reasons the committee meeting could not be held. Thereafter, the committee meeting was held on 09.09.2024.

In compliance of order dated 09.08.2024 passed by Hon'ble NGT, the inquiry committee inspected proposed Chaudhary Charan Singh Kavad Marg construction project sites in the district of Meerut, Ghaziabad and Muzaffarnagar and a meeting was also held with the concerned departmental officers on dated 09/09/2024.

The concerned departments was expected to provide a clear report/information on the following points within 03 days in relation to point number 10 in the sequence of orders passed by Hon'ble NGT on 09.08.2024 to complete the investigation proceedings during the discussion/inspection by the investigation committee.

S.No.	Points	Related Departments
1	The Committee will visit the site, ascertain the allegation in respect of illegal felling of trees and will also ascertain if the figures relating to felling of trees till now as disclosed before the Tribunal are correct or the trees in excess of those have been cut.	UP PWD and UP Forest Corporation
2	The Committee will also ascertain the width of the stretch which has been cleared by cutting the trees at different places at an interval of 5 km.	PWD
3	The Committee will ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out.	PWD and Irrigation Department

4	The Committee will also ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand.	PWD
5	The Committee will also ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width of 15/20 meters.	PWD
6	The Committee will also ascertain the extent of environmental damage on account of construction of the road.	1. UP Pollution Control Board 2. Central pollution control board 3. SEIAA UP 4. PWD

District Magistrate Meerut / Coordinate Member wrote Letter No. 4257/OSD-Camp/2024 dated 09.09.2024, Letter No.- 4258/OSD-Camp/2024 dated 09.09.2024, Letter No.- 4261/OSD-Camp/2024 dated 09.09.2024, Letter No.- 4259/OSD-Camp/2024 dated 09.09.2024 Letter No.-4256/OSD-Camp/2024 dated 09.09.2024 Letter No.- 4261/OSD-Camp/2024 dated 09.09.2024 to the concerned departments to provide information on additional points related to above major points.

District Magistrate Meerut / Coordinate Member issued a reminder to concerned departments by letter no. 4279, 4278, 4274, 4272, / OSD-Camp /

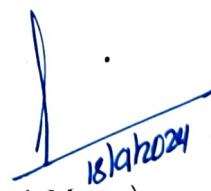


2024 dated 14.09.2024 and expected the concerned departments to provide the information without any further delay.

A meeting of the constituted committee was held through video conferencing on dated 17.09.2024. In the meeting, the Public Works Department, Irrigation Department, CPCB, SEIAA etc. departments were expected to submit the report immediately, so that the report could be submitted to the Hon'ble NGT Court.

Joint Director, Forest Survey of India Dehradun Letter F.NO. 22-433/2024-FGD-477 dated 17th September 2024 that **"Estimated timeframe for procuring and analyzing the satellite imagery for the project area is expected to be three months. we have initiated the process of procurement of satellite imagery and will be shortly submitting the budget required for carrying out analysis."**

Therefore, it is a humble request to the Hon'ble Court that detailed field inspection and analysis is required in the above investigation. It is natural that it will take time to prepare and submit the final report as per the above-mentioned request letter of the Joint Director, Forest Survey of India Dehradun Committee member. Therefore, Hon'ble Court may kindly grant 03 months time for the above action.



(Deepak Meena)
District Magistrate,
Meerut.

Email

Joint Director FGD

Reply to meeting proceeding with reference to the order dated 09.08.2024 passed in the original application no.238/2024 by the Hon'ble National Green Tribunal, New Delhi - reg.

From : Joint Director FGD <jdnfdmc@fsi.nic.in>

Tue, Sep 17, 2024 05:27 PM

Subject : Reply to meeting proceeding with reference to the order dated 09.08.2024 passed in the original application no.238/2024 by the Hon'ble National Green Tribunal, New Delhi - reg.

1 attachment

To : District Magistrate, Meerut <dmmee@nic.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

Sir,

Please find attached letter regarding above mentioned subject.

Thanks & Regards

संयुक्त निदेशक (एफ.जी.डी.)

Joint Director (FGD)

भारतीय वन सर्वेक्षण

Forest Survey of India

पर्यावरण वन और जलवायु परिवर्तन मंत्रालय

Ministry of Environment, Forest & Climate Change

(भारत सरकार)

(Government of India)

कौलागढ़ रोड़

Kaulagarh Road

देहरादून 248195

Dehradun 248195

Reply to meeting proceeding with reference to the order dated 09.08.2024 passed in the original application no.2382024 by the Hon'ble National Green Tribunal, New Delhi.pdf

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No. 22-433/2024-FGD - 477
Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO - IPE
Dehradun - 248195



Dated 11th September, 2024

To,

Shri Deepak Meena, IAS
District Magistrate,
Meerut

Sub: Reply to meeting proceeding with reference to the order dated 09.08.2024 passed in the original application no.238/2024 by the Hon'ble National Green Tribunal, New Delhi - reg.

Sir,

With reference to your e-mail dated 12th September, 2024, this is to inform you that the estimated timeframe for procuring and analysing the satellite imagery for the project area is expected to be **three months**. We have initiated the process of procurement of satellite imagery and will be shortly submitting the budget required for carrying out analysis.

Yours faithfully,


(Meera Iyer)
FS

Joint Director (FGD)